RAJYA SABHA

Removal of subsidy on LPG

1055. SHRI S. SIVASUBRAMANIAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government are taking steps to plug the drainage of subsidy being given to the domestic gas cylinders which are being used unauthorisedly by the catering units, tent houses and banquets in Delhi;

- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM. AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) Public Sector Oil Marketing Companies carry out refill audit of their LPG distributorships at regular intervals to ensure that domestic cylinders are not diverted for commercial use. During the course of refill audit, if any deviations are observed, action against the concerned LPG distributor is taken in terms of Marketing Discipline Guidelines (MDG), 2001/PG Distributorship Agreement and LPG (Regulation of Supply and Distribution) Order, 2000.

Shortage of CNG supply in Delhi

1056. SHRI CHO S. RAMASWAMY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that even though CNG has been implemented for all modes of transport in Delhi, there is a huge shortage of CNG in Delhi;

(b) if so, what steps are being taken to improve the position of CNG supply in Delhi;

(c) the number of CNG filling stations which are operational; and

(d) the number of stations likely to be set up to cater to the demand of the vehicle population of Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) Sale of CNG in Delhi as on 01.07.2001 was

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